

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-440
ANSWERED ON- 04/02/2021

SCHEME TO PROMOTE TEXTILE EXPORTS

440. SHRI BRIJLAL:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has implemented any scheme to promote the textile exports by encouraging textile trade during the last five years;
- (b) if so, the details thereof; and
- (c) the value of exports done by the country during the last five years?

ANSWER

THE MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a) & (b): To promote the textile exports, Government announced a Special Package for garments and made-ups sectors. The package offers Rebate of State Levies (RoSL), labour law reforms, additional incentives under Amended Technology Upgradation Fund Scheme (ATUFS) and relaxation of Section 80JJAA of Income Tax Act. The RoSL scheme has been replaced by the RoSCTL (Rebate of State and Central Taxes and Levies) scheme w.e.f 7th March 2019. The Government decided to continue the RoSCTL (Rebate of State and Central Taxes and Levies) scheme until such time the RoSCTL scheme is merged with Remission of Duties and Taxes on Exported Products (RoDTEP) Scheme. For this purpose, the Government has approved adhoc allocation of funds of Rs.7398 crore for FY 2020-21 for issuance of duty credit scrips under RoSCTL Scheme. Taking a major step to boost exports, Government has decided to extend the benefit of the Scheme for Remission of Duties and Taxes on Exported Products (RoDTEP) to all export goods with effect from 1st January, 2021. Government has also notified a special one-time additional ad-hoc incentive of upto 1% of FoB value to be provided for exports of apparel and made-ups to offset the difference between RoSCTL and RoSL + MEIS@4%, from 7.3.2019 to 31.12.2019. Further, in order to boost exports in MMF sector, Government has removed anti-dumping duty on PTA, a key raw material for the manufacture of MMF fibre and yarn. Government has also removed anti-dumping duty on acrylic fibre, raw material for yarn and knitwear industry. Assistance is also provided to exporters under Market Access Initiative (MAI) Scheme. Government has enhanced interest equalization rate for pre and post shipment credit for exports done by MSMEs including textiles sector from 3% to 5% w.e.f. 02.11.2018. Benefits of Interest Equalization Scheme has been extended to merchant exporters from 02.01.2019 which was earlier limited to only manufacturer exporters. Merchandise Export from India Scheme (MEIS) was in operation from 1.4.2015 till 31.12.2020 for exports made (including textiles products) with an objective to offset infrastructural inefficiencies and associated costs involved in exporting goods/ products which were produced/ manufactured in India. Recent Budget (2021-22) announcements by Hon'ble Finance Minister includes scheme of Mega Integrated Textile Region and Apparel (MITRA) Parks which will enable textile industry to become globally competitive, attract large investments and boost employment generation.

(c): The value of exports (including textiles and apparel) done by the country during the last five years is as follows:

Year	Export Value in Million USD
2015-16	262291.09
2016-17	275852.43
2017-18	303526.16
2018-19	330078.09
2019-20	313361.04

Source: DGCIS
